Financial Inclusion in India – An Assessment*

P. Vijaya Bhaskar

‘Overcoming poverty is not a gesture of charity. It is an act of justice. It is the protection of a fundamental human right, the right to dignity and a decent life. While poverty persists, there is no true freedom.

Sometimes it falls upon a generation to be great. You can be that great generation. Let your greatness blossom. Of course, the task will not be easy. But not to do this would be a crime against humanity, against which I ask all humanity now to rise up.’

- Nelson Mandela

‘The test of our progress is not whether we add more to the abundance of those who have much: it is whether we provide enough for those who have too little.’

- Franklin D. Roosevelt

‘Poverty is the worst form of violence.’

- Mahatma Gandhi

‘If the misery of the poor be caused not by the laws of nature, but by our institutions, great is our sin.’

- Charles Darwin

Introduction

The Government of India and the Reserve Bank of India have been making concerted efforts to promote financial inclusion as one of the important national objectives of the country. Some of the major efforts made in the last five decades include –

1. Nationalisation
2. Building up of robust branch network of scheduled commercial banks, co-operatives and regional rural banks.
3. Introduction of mandated priority sector lending targets, lead bank scheme, formation of self-help groups, permitting BCs/BFs to be appointed by banks to provide door step delivery of banking services, zero balance BSBD accounts, etc.
4. The fundamental objective of all these initiatives is to reach the large sections of the hitherto financially excluded Indian population.

The speech is organised in five sections:

Section 1 – Definitions
Section 2 – Extent of Financial Exclusion
Section 3 – RBI Policy Initiatives and Progress in Financial Inclusion
Section 4 – Stakeholder-wise Issues in Financial Inclusion
Section 5 – Conclusion and Way Forward

Section – 1

Definitions

1.1 Financial inclusion may be defined as the process of ensuring access to financial services and timely and adequate credit where needed by vulnerable groups such as weaker sections and low income groups at an affordable cost (The Committee on Financial Inclusion, Chairman: Dr. C. Rangarajan).

1.2 Financial Inclusion, broadly defined, refers to universal access to a wide range of financial services at a reasonable cost. These include not only banking products but also other financial services such as insurance and equity products (The Committee on Financial Sector Reforms, Chairman: Dr. Raghuram G. Rajan). Household access to financial services is depicted in Figure I.

1.3 The essence of financial inclusion is to ensure delivery of financial services which include – bank accounts for savings and transactional purposes, low cost credit for productive, personal and other purposes.

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financial advisory services, insurance facilities (life and non-life) etc.

**Why Financial Inclusion?**

1.4 Financial inclusion broadens the resource base of the financial system by developing a culture of savings among large segment of rural population and plays its own role in the process of economic development. Further, by bringing low income groups within the perimeter of formal banking sector; financial inclusion protects their financial wealth and other resources in exigent circumstances. Financial inclusion also mitigates the exploitation of vulnerable sections by the usurious money lenders by facilitating easy access to formal credit.

1.5 In rural areas, the Gini’s\(^1\) coefficient rose to 0.28 in 2011-12 from 0.26 in 2004-05 and during the same period to an all-time high of 0.37 from 0.35 in urban areas.

**Section 2**

**Extent of Financial Exclusion**

In this section, the extent of financial exclusion from different perspectives/angularities is presented based on five different data sources. viz.,:

(a) NSSO 59th Round Survey Results.
(b) Government of India Population Census 2011.
(c) CRISIL-Inclusix
(d) RBI Working Paper Series Study on ‘Financial Inclusion in India: A Case-study of West Bengal’ and

**2.1 NSSO 59th Round Survey Results\(^2\)**

- 51.4 per cent of farmer households are financially excluded from both formal/informal sources.

\(^1\) Source: National Sample Survey on household consumption expenditure. The coefficient ranges from zero to one, with zero representing perfect equality and one showing perfect inequality.

\(^2\) All India Debt and Investment Survey. NSSO 59th Round.
Of the total farmer households, only 27 per cent access formal sources of credit; one third of this group also borrowed from non-formal sources.

Overall, 73 per cent of farmer households have no access to formal sources of credit.

Across regions, financial exclusion is more acute in Central, Eastern and North-Eastern regions. All three regions together accounted for 64 per cent of all financially excluded farmer households in the country. Overall indebtedness to formal sources of finance of these three regions accounted for only 19.7 per cent.

However, over the period of five decades, there has been overall improvement in access to formal sources of credit by the rural households (Chart 1).

2.2 Government of India Population Census 2011

As per census 2011, only 58.7 per cent of households are availing banking services in the country. However, as compared with previous census 2001, availing of banking services increased significantly largely on account of increase in banking services in rural areas (Chart 2).

2.3 CRISIL Financial Inclusion Index (Inclusix)

In June 2013, CRISIL first time published a comprehensive financial inclusion index (viz., Inclusix). For constructing the index, CRISIL identified three critical parameters of basic banking services namely branch penetration⁴, deposit penetration⁵ and credit penetration⁶.

The CRISIL Inclusix indicate that there is an overall improvement in the financial inclusion in India (Chart 3).

CRISIL-Inclusix (on a scale of 100) increased from 35.4 in March 2009 to 37.6 in March 2010 and to 40.1 in March 2011.

⁴ Bank branch penetration is measured as number of bank branches per one lakh population
⁵ Measured as number of saving deposit accounts per one lakh population
⁶ Average of three measures (namely number of loan accounts per one lakh population, number of small borrower loan accounts per one lakh population and number of agriculture advances per one lakh population) used for credit penetration.
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2.4 RBI Working Paper Study

- Sadhan Kumar7 (2011) worked out an Index on financial inclusion (IFI) based on three variables namely penetration (number of adults having bank account), availability of banking services (number of bank branches per 1000 population) and usage (measured as outstanding credit and deposit). The results indicate that Kerala, Maharashtra and Karnataka has achieved high financial inclusion (IFI >0.5), while Tamil Nadu, Punjab, A.P, H.P, Sikkim, and Haryana identified as a group of medium financial inclusion (0.3 <IFI<0.5) and the remaining states have very low financial inclusion.

2.5 World Bank ‘Financial Access Survey’ Results

- From the table 1 given below, it would be observed that in our country, financial exclusion measured in terms of bank branch density, ATM density, bank credit to GDP and bank deposits to GDP is quite low as compared with most of developing countries in the world.

<table>
<thead>
<tr>
<th>S. No.</th>
<th>Country</th>
<th>Number of Bank Branches Per 1000 KM</th>
<th>Number of ATMs Per 0.1 Million</th>
<th>Number of Bank Branches</th>
<th>Number of ATMs</th>
<th>Bank Deposits as % to GDP</th>
<th>Bank Credit as % to GDP</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>India</td>
<td>30.43</td>
<td>25.43</td>
<td>10.64</td>
<td>8.9</td>
<td>68.43</td>
<td>51.75</td>
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<td>2</td>
<td>China</td>
<td>1428.98</td>
<td>2975.05</td>
<td>23.81</td>
<td>49.56</td>
<td>433.90</td>
<td>287.89</td>
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<tr>
<td>3</td>
<td>Brazil</td>
<td>7.93</td>
<td>20.55</td>
<td>46.15</td>
<td>119.63</td>
<td>53.26</td>
<td>40.28</td>
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<td>4</td>
<td>Indonesia</td>
<td>8.23</td>
<td>15.91</td>
<td>8.52</td>
<td>16.47</td>
<td>43.36</td>
<td>34.25</td>
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<tr>
<td>5</td>
<td>Korea</td>
<td>7.97</td>
<td>...</td>
<td>18.8</td>
<td>...</td>
<td>80.82</td>
<td>90.95</td>
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<td>6</td>
<td>Mauritius</td>
<td>104.93</td>
<td>210.84</td>
<td>21.29</td>
<td>42.78</td>
<td>170.7</td>
<td>77.82</td>
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<tr>
<td>7</td>
<td>Mexico</td>
<td>6.15</td>
<td>18.94</td>
<td>14.86</td>
<td>45.77</td>
<td>22.65</td>
<td>18.81</td>
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<td>8</td>
<td>Philippines</td>
<td>16.29</td>
<td>35.75</td>
<td>8.07</td>
<td>17.7</td>
<td>41.93</td>
<td>21.39</td>
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<td>9</td>
<td>South Africa</td>
<td>3.08</td>
<td>17.26</td>
<td>10.71</td>
<td>60.01</td>
<td>45.86</td>
<td>74.45</td>
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<tr>
<td>10</td>
<td>Sri Lanka</td>
<td>41.81</td>
<td>35.72</td>
<td>16.73</td>
<td>14.29</td>
<td>45.72</td>
<td>42.64</td>
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<tr>
<td>11</td>
<td>Thailand</td>
<td>12.14</td>
<td>83.8</td>
<td>11.29</td>
<td>77.95</td>
<td>78.79</td>
<td>95.37</td>
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<tr>
<td>12</td>
<td>Malaysia</td>
<td>6.32</td>
<td>33.98</td>
<td>10.49</td>
<td>56.43</td>
<td>130.82</td>
<td>104.23</td>
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<td>13</td>
<td>UK</td>
<td>52.87</td>
<td>260.97</td>
<td>28.47</td>
<td>122.77</td>
<td>406.54</td>
<td>445.86</td>
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<tr>
<td>14</td>
<td>USA</td>
<td>9.58</td>
<td>...</td>
<td>35.43</td>
<td>...</td>
<td>57.78</td>
<td>46.83</td>
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<tr>
<td>15</td>
<td>Switzerland</td>
<td>84.53</td>
<td>166.48</td>
<td>50.97</td>
<td>100.39</td>
<td>151.82</td>
<td>173.26</td>
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<tr>
<td>16</td>
<td>France</td>
<td>40.22</td>
<td>106.22</td>
<td>41.58</td>
<td>109.8</td>
<td>34.77</td>
<td>42.85</td>
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</table>

Source: Financial Access Survey, IMF. Figures in respect of UK are as on 2010

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Section – 3

3.1. Financial Inclusion – RBI Policy Initiatives

- RBI has adopted a bank-led model for achieving financial inclusion and removed all regulatory bottle necks in achieving greater financial inclusion in the country. Further, for achieving the targeted goals, RBI has created conducive regulatory environment and provided institutional support for banks in accelerating their financial inclusion efforts (Box-I).

3.2. Recent Measures

- **Licensing of New Banks**: The present round of licensing new banks is essentially aimed at giving further fillip to financial inclusion efforts in our country.

### Box I: Financial Inclusion Initiatives

- **Advised all banks to open Basic Saving Bank Deposit (BSBD) accounts with minimum common facilities such as no minimum balance, deposit and withdrawal of cash at bank branch and ATMs, receipt/credit of money through electronic payment channels, facility of providing ATM card.**

- **Relaxed and simplified KYC norms** to facilitate easy opening of bank accounts, especially for small accounts with balances not exceeding ₹50,000 and aggregate credits in the accounts not exceeding ₹ one lakh a year. Further, banks are advised not to insist on introduction for opening bank accounts of customers. In addition, banks are allowed to use Aadhar Card as a proof of both identity and address.

- **Simplified Branch Authorisation Policy**, to address the issue of uneven spread bank branches, domestic SCBs are permitted to freely open branches in Tier 2 to Tier 6 centers with population of less than one lakh under general permission, subject to reporting. In North-Eastern States and Sikkim domestic SCBs can open branches without having any permission from RBI. With the objective of further liberalising, general permission to domestic scheduled commercial banks (other than RRBs) for opening branches in Tier 1 centres, subject to certain conditions.

- **Compulsory Requirement of Opening Branches in Un-banked Villages**, banks are directed to allocate at least 25 per cent of the total number of branches to be opened during the year in un-banked (Tier 5 and Tier 6) rural centers.

- **Opening of intermediate brick and mortar structure**, for effective cash management, documentation, redressal of customer grievances and close supervision of BC operations, banks have been advised to open intermediate structures between the present base branch and BC locations. This branch could be in the form of a low cost simple brick and mortar structure consisting of minimum infrastructure such core banking solution terminal linked to a pass book printer and a safe for cash retention for operating larger customer transactions.

- **Public and private sector banks had been advised to submit board approved three year Financial Inclusion Plan (FIP) starting from April 2010. These policies aim at keeping self-set targets in respect of rural brick and mortar branches opened, BCs employed, coverage of un-banked villages with population above 2000 and as well as below 2000, BSBD accounts opened, KCCs, GCCs issued and others. RBI has been monitoring these plans on a monthly basis.**

- **Banks have been advised that their FIPs should be disaggregated and percolated down up to the branch level.** This would ensure the involvement of all stakeholders in the financial inclusion efforts.

- **In June 2012, revised guidelines on Financial Literacy Centres (FLCs). Accordingly, it was advised that FLCs and all the rural branches of scheduled commercial banks should scale up financial literacy efforts through conduct of outdoor Financial Literacy Camps at least once a month, to facilitate financial inclusion through provision of two essentials i.e., ‘Financial Literacy’ and easy ‘Financial Access’. Accordingly, 718 FLCs have been set up as at end of March 2013. A total of 2.2 million people have been educated through awareness camps/choupals, seminars and lectures during April 2012 to March 2013.**

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*Although RBI has relaxed KYC norms by considering Aadhar Card as a proof of both identity and address, large number of people still are not having Aadhaar Cards and incidentally, Supreme Court ruled that the centre and states should not insist on Aadhaar cards for providing essential services.*
country. Innovative business models aimed at furthering financial inclusion efforts would be looked into closely in processing applications for banking license. Financial inclusion plan would be an important criterion for procuring new bank licenses (Dr. D. Subbarao).

- **Discussion Paper on Banking Structure in India – The Way Forward**: The RBI has put out a discussion paper in August 2013 on Banking Structure for public comments. One of the main issues relates to ‘Differentiated Banking Licenses’. The subject of licensing ‘small banks and financial inclusion’ has been discussed therein. A view will be taken by the RBI after factoring in the comments/suggestions received from the general public.

- In this context, it needs to be mentioned that Urban Co-operative Banks (UCBs), Regional Rural Banks (RRBs) and Local Area Banks (LABs) numbering 1,606, 64, and 4 respectively are, in fact, Small Finance Banks operating in this country. These apart, there is a 3-tier rural co-operative structure with State Co-operative Central Banks (SCCBs) at the apex, District Central Co-operative Banks (DCCBs) at the intermediary level and Primary Agricultural Credit Societies (PACs) at the grass root level, which number 31, 371 and 92,432 respectively. Furthermore, we have around 12,225 NBFCs as on March 2013, which could be conceptually construed as semi-banks undertaking predominantly credit/investment activities.

### 3.3. Progress in Financial Inclusion

- Progress of financial inclusion since the launch of financial inclusion plans clearly indicates that banks are progressing in areas like opening of banking outlets, deploying BCs, opening of BSBD accounts, grant of credit through KCCs and GCCs. Detailed trends are furnished in the following charts.

#### 3.3.1. Number of Branches Opened (including RRBs)

- Due to RBI’s concerted efforts since 2005, the number of branches of Scheduled Commercial Banks increased manifold from 68,681 in March 2006 to 1,02,343 in March 2013, spread across length and breadth of the country (Chart 4).

![Chart 4: Branches of Scheduled Commercial Banks](source: Basic Statistical Returns. RBI and DFS, GoI.)
In rural areas, the number of branches increased from 30,572 to 37,953 during March 2006 to March 2013. As compared with rural areas, number of branches in semi-urban areas increased more rapidly.

3.3.2 Villages Covered
- The number of banking outlets in villages with population more than 2000 as well as less than 2000 increased consistently since March 2010 (Chart 5).

3.3.3 Total Bank Outlets (including RRBs)
- Total number of banking outlets in villages increased from 67,694 in March 2010 to 2,68,454 in March 2013 (increased around 4 times during the period of three years). Of total branches, banking outlets through BCs increased from 34,174 to 2,21,341 during the same period (increased around 6.5 times).

3.3.4 BSBD Accounts Opened
- The number of BSBD accounts opened increased from 73.45 million in March 2010 to 182.06 million in March 2013 (Chart 6).

- RBI advised banks to provide small overdrafts in BSBD accounts. Accordingly up to March 2013, 3.95 million BSBD accounts availed OD facility of ₹1.55 billion (These figures respectively, were 0.18 million and 0.10 billion in March 2010).

3.3.5 Kisan Credit Cards (KCC) Issued:
- Banks have been advised to issue KCCs to small farmers for meeting their credit requirements. Up to March 2013, the total number of KCCs issued to farmers remained at 33.79 million with a total outstanding credit of ₹2,622.98 billion (Chart 7).

3.3.6 General Credit Cards (GCC) Issued:
- Banks have been advised to introduce General Credit Card facility up to ₹25,000/- at their rural and semi-urban branches. Up to March 2013, banks had provided credit aggregating to ₹76.34 billion in 3.63 million GCC accounts (Chart 8).

3.3.7 ICT Based Accounts – through BCs
- In order to provide efficient and cost-effective banking services in the un-banked and remote corners of the country, the RBI directed commercial banks to provide ICT based banking services –
through BCs. These ICT enabled banking services have CBS connectivity to provide all banking services including deposit and withdrawal of money in the financially excluded regions.

- The number of ICT-based transactions through BCs increased from 26.52 million in March 2010 to 250.46 million in March 2013, while transactions amount increased steadily from ₹6.92 billion to ₹233.88 billion during the same period (Chart 9).

3.3.8 Expansion of ATM Network:
- The total number of ATMs in rural India witnessed a CAGR of 30.6 per cent during March 2010 to March 2013. The number of rural ATMs increased from 5,196 in March 2010 to 11,564 in March 2013 (Chart 10).

3.3.9 Financial Literacy Initiatives
- Financial education, financial inclusion and financial stability are three elements of an integral strategy, as shown in the diagram below. While financial inclusion works from supply side of providing access to various financial services, financial education feeds the demand side by promoting awareness among the people regarding the needs and benefits of financial services offered
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by banks and other institutions. Going forward, these two strategies promote greater financial stability.

- Financial Stability Development Council (FSDC) has explicit mandate to focus on financial inclusion and financial literacy simultaneously.
- RBI has issued revised guidelines on the Financial literacy Centres (FLC) on June 6, 2012, for setting up FLCs, as detailed in Box 1.

3.3.10 Growth in SHG-Bank Linkage

- This model helps in bringing more people under sustainable development in a cost effective manner within a short span of time. As on March 2011, there are around 7.46 million saving linked SHGs with aggregate savings of ₹70.16 billion and 1.19 million credit linked SHGs with credit of ₹145.57 billion (NABARD, Status of Microfinance in India).

3.3.11 Growth of MFIs:

- Though RBI has adopted the bank-led model for achieving financial inclusion, certain NBFCs which were supplementing financial inclusion efforts at the ground level, specialising in micro credit have been recognised as a separate category of NBFCs as NBFC-MFIs.
- At present, around 30 MFIs have been approved by the RBI. Their asset size has progressively increased to reach ₹19,000 crore as at end Sept 2013.

3.3.12 Bank Credit to MSME

- MSME sector which has large employment potential of 59.7 million persons over 26.1 million enterprises, is considered as an engine for economic growth and promoting financial inclusion in rural areas. MSMEs primarily depend on bank credit for their operations.
- Bank credit to MSME sector witnessed a CAGR of 31.4 per cent during the period March 2006 to March 2012. Of total credit to MSME, public sector banks contributed the major share of 76 per cent, while private sector banks accounted for 20.2 per

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3.3.13 Bank Credit to MSME

- MSME sector which has large employment potential of 59.7 million persons over 26.1 million enterprises, is considered as an engine for economic growth and promoting equitable development of the country because of its employment and export potential and economic empowerment of a vast section of the population. MSME sector employs 59.7 million persons spread over 26.1 million enterprises. This sector accounts for around 45 per cent of the manufacturing output and around 40 per cent of total export of the country (based on the 4th census of MSME sector, Ministry of MSME, Government of India)
cent and foreign banks accounted for only 3.8 per cent as on March 31, 2012\textsuperscript{10} (Chart 11).

3.3.13. Insurance Penetration in the Country

- The total insurance (life and non-life) penetration, in terms of the ratio of insurance premium as a percentage of GDP increased from 2.32 in 2000-01 to 5.10 in 2010-11. The life insurance penetration as a percentage of GDP stood at 4.40 in 2010-11 while the non-life insurance penetration remained at 0.71 during the same period\textsuperscript{11}. In other words, there is vast untapped potential as regards insurance penetration.

3.3.14. Equity Penetration in the Country

- The number of investor accounts accounted for a meagre 1.71 per cent of total population of the country\textsuperscript{12}.

3.3.15. Financial Inclusion Initiatives – Private Corporates:

- A few large private corporate have undertaken projects such as E-Choupal/E-Sagar (ITC), Haryali Kisan Bazaar (DCM), Project Shakti (HUL), etc.

Reportedly, these pioneering projects have brought about vast improvement in the lives of the participants and set the tone for economic development in their command areas; which is a pre-requisite for financial inclusion efforts to be undertaken by the banking system.

**Section – 4**

4.1 Stakeholder-wise Issues in Financial Inclusion

- Taking into account the achievements stated in the previous section and based on our interactions with the stakeholders during our various outreach programmes, as also the feedback received from our meetings with the frontline managers, the more important issues which need to be attended; stakeholder-wise are listed in the table below.

<table>
<thead>
<tr>
<th>No.</th>
<th>Issues</th>
</tr>
</thead>
<tbody>
<tr>
<td>1)</td>
<td>Business Correspondents (BC):</td>
</tr>
<tr>
<td>2)</td>
<td>Tailor Made Services:</td>
</tr>
</tbody>
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<table>
<thead>
<tr>
<th>Remarks</th>
</tr>
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<tbody>
<tr>
<td>Banks</td>
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</table>

\textsuperscript{10} MSME Annual Report, 2012-13, pg. 267  
\textsuperscript{11} Insurance Regulatory and Development Authority  
\textsuperscript{12} Based on NSDL/CDSL data
### Table 2: Stakeholder-wise Issues

<table>
<thead>
<tr>
<th>S. No</th>
<th>Issues</th>
<th>Remarks</th>
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</thead>
<tbody>
<tr>
<td>3)</td>
<td>Technology Applications:</td>
<td></td>
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<td></td>
<td>• In an ICT enabled environment, technology is the main lever to</td>
<td>Banks/ RRBs, Co-op Banks</td>
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<td></td>
<td>achieve the eventual goal of financial inclusion at the earliest.</td>
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<td></td>
<td>• ATM-Network: ATM Network in rural areas accounted for only 10.1 per</td>
<td>Banks/ RRBs, Co-op Banks</td>
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<td></td>
<td>cent of total ATMs in the country as on March 31, 2013. Banks should</td>
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<td>enhance their ATM network in rural and un-banked areas to serve</td>
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<td>poor villagers. While doing so, adequate care should be taken</td>
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<td>regarding safety/security issues, which have come to the fore in</td>
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<td></td>
<td>recent times.</td>
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<td>• RuPay Network: To reduce the overall transaction costs associated</td>
<td>Banks/ RRBs</td>
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<td>with small ticket transactions in rural areas, domestic RuPay cards</td>
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<td></td>
<td>may be utilised.</td>
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<td></td>
<td>• KCC/GCCs: To enable farmers to withdraw cash from ATMs anywhere in</td>
<td>Banks/ RRBs</td>
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<td></td>
<td>the country, banks need to convert KCCs/GCCs to electronic credit</td>
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<td>card. Further, banks may explore the possibility of issuing</td>
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<td></td>
<td>multipurpose cards which could function as debit cards, KCC and</td>
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<td>GCC as per the requirements in rural areas.</td>
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<td></td>
<td>• Mobile Banking: In rural India, there are 323.27 million mobile</td>
<td>Banks/ RRBs</td>
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<td></td>
<td>subscribers as on March 2012 (TRAI Annual Report. 2012). To</td>
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<td>examine the options/alternatives, including the feasibility of</td>
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<td>using encrypted SMS based funds transfer using an application that</td>
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<td>can run on any type of handset for expansion of mobile banking in</td>
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<td>the country, RBI constituted a committee (Chairman: B. Sambamurthy)</td>
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<td></td>
<td>• Technology Service Providers (TSPs): There are a number of issues</td>
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<td>involving TSPs vis-a-vis several banks.</td>
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<td>4)</td>
<td>BSBD Accounts: It is understood that nearly half of the BSBD accounts</td>
<td>Governments – Central and</td>
</tr>
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<td></td>
<td>are dormant. For effective use of BSBD accounts economic activity</td>
<td>State; Banks, Co-op Banks,</td>
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<td></td>
<td>needs to be improved.</td>
<td>RRBs</td>
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<tr>
<td>5)</td>
<td>Use of PACs and Primary Cooperatives as BCs: PACs penetration in</td>
<td>Banks, RRBs, State Governments</td>
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<td></td>
<td>rural areas is far more than that of bank branches. Banks may use</td>
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<td></td>
<td>make use of this largest rural network of cooperatives as</td>
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<td>business correspondents. Recent NABARD circular also envisaged that</td>
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<td></td>
<td>PACs can be utilised as BCs for CCBs/SCCBs.</td>
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</table>

13 Source: Department of Financial Services, Government of India

14 There are some 85,000 PoS terminals existing where RuPay cards are already accepted. So far, 25 Commercial Banks, 25 RRBs and 30 Urban Co-op Banks have issued over 2 million RuPay cards.

15 Number mobile subscribers in rural India increased more than 9 times from just 33.14 million in March 2007 to 323.27 million in March 2012 (Source: TRAI Annual Report 2011-12)

16 Source: Hand Book of Statistics on Indian Economy

17 RPCD CO.RRB.No.BL BC/08/03.05.90/13-14

RBI Monthly Bulletin January 2014
**Table 2: Stakeholder-wise Issues**

<table>
<thead>
<tr>
<th>S. No</th>
<th>Issues</th>
<th>Remarks</th>
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<tbody>
<tr>
<td>15</td>
<td>Private Sector banks need to open more branches in rural areas: In the case of private sector banks, rural branches accounted for just 13.3 per cent of their total branches in March 2013 (while in the case of public sector the same stood at 33.1 per cent). There is an imperative need to ramp up the number of rural branches by the private sector banks.</td>
<td>Private Banks</td>
</tr>
<tr>
<td>16</td>
<td>Penetration of RRBs in Financially excluded Regions: Though RRBs have more presence in central (30.7 per cent as on March 2012) and eastern regions (23.1 per cent), financial exclusion is more acute in these regions.</td>
<td>RRBs</td>
</tr>
<tr>
<td>17</td>
<td>Infrastructure Development: For up-scaling financial inclusion, adequate infrastructure such as digital and physical connectivity, uninterrupted power supply etc are prerequisites. Reportedly, out of six lakh villages in India, around 80,000 villages have no electricity and the constraints of electricity directly impact the working of banks.</td>
<td>Central &amp; State Governments</td>
</tr>
<tr>
<td>18</td>
<td>Vernacular Languages: Financial inclusion efforts should necessarily be done in vernacular languages. In this context, the need for vernacularisation of all forms (including legal forms) is an absolute must. At least in major languages. As per Akosha, there are 10.506 consumer complaints received against financial sector (includes banking, finance, insurance, real estate and construction) during the period January 2013 to March 2013. As part of financial literacy initiatives, if banks were to undertake pro-active steps in helping the common public to get over their English phobia, it is felt that the number of complaints would increase manifold.</td>
<td>Banks &amp; Other FIs</td>
</tr>
<tr>
<td>19</td>
<td>Private Corporate Initiatives: A few large private corporates have undertaken projects such as E-Choupal/E-Sagar (ITC), Hariyali Kisan Bazar (DCM), Project Shakti (HUL), etc. Reportedly, these pioneering projects have brought about vast improvement in the lives of the participants and set the tone for economic development in their command areas: which is a pre-requisite for Financial Inclusion efforts to be undertaken by the banking system.</td>
<td>Private Corporates</td>
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18 An online company working towards consumer complaints redressal.

19 Related to problem in ATM transactions (18.02 per cent of total complaints) and mis-selling of insurance products (16.90 per cent). Credit cards (1.38 per cent), loan (10.88 per cent), saving bank account (11.78 per cent), medical insurance (8.34 per cent), debit card (6.65 per cent), general insurance (4.15 per cent), motor insurance (3.55 per cent) and others (6.5 per cent).
Table 2: Stakeholder-wise Issues (Concl.)

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<tr>
<th>S. No</th>
<th>Issues</th>
<th>Remarks</th>
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<tr>
<td>26</td>
<td>(b) The unbanked segments—beit in rural, urban or metropolitan areas are largely served by the un-organised sector even today. Research into the products, practices and procedures of this unorganised sector is an absolute imperative. To identify and understand the same which the bottom of the pyramid populace finds so convenient and comfortable to deal with. This could throw up valuable leads for the organised sector—banks and financial institutions to follow. (c) Further, in order to measure the intensity of money lenders especially in rural areas, research agencies should, inter alia, conduct a census of money lenders in rural India.</td>
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</table>

Section 5

**Conclusion & Way Forward**

Let me conclude by repeating what I have endeavoured to convey about assessment of financial inclusion efforts in our country. I began with a brief introduction of the subject and provided two major definitions of financial inclusion. Thereafter, the important policy initiatives of the RBI and progress achieved/identified trends in financial inclusion have been explained to assess where we stand at the present juncture. I tried to identify stakeholder-wise issues in financial inclusion, based on such an assessment as also on the basis of feedback received by us during our financial outreach programmes and the conferences of front line managers which we have been conducting for the past few years. It is one’s earnest hope and desire that the issues raised herein would trigger an informed debate and discussion, which could provide an invaluable feedback in the run up to the Report of Nachiket Mor Committee, which at present is examining the entire gamut of issues surrounding financial inclusion. Further on, the research community may like to go into such aspects of financial inclusion, which would provide valuable leads to the regulators and all the stakeholders concerned in achieving meaningful and holistic financial inclusion at the earliest in our country.

Thank You,

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